

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3088
ANSWERED ON:12.12.2012
LEAKING OF EXAMINATION QUESTION PAPERS
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government is aware of sudden increase in cheating, impersonating and leaking of examination question papers in the examinations conducted by the SSC etc. as reported in the media;
- (b) if so, the details thereof during the last three years and the current year, yearwise; and
- (c) the steps taken/proposed to be taken to check unfair means in the examinations?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

(a)&(b): Madam, in the Combined Higher Secondary Level Examination held by the Staff Selection Commission (SSC) in six shifts on 21.10.2012, 28.10.2012 and 04.11.2012, 06 cases of impersonation were reported and 143 candidates were found in possession of mobile phones and/or accessories by the invigilators, Police and Flying Squads deputed by the SSC. No instance of leakage of question papers has been reported since 2009 in SSC and Union Public Service Commission (UPSC). In UPSC, only 2 cases each of cheating were reported in 2011 and 2012; there is no case of impersonation in 2012 as against 2 each in 2011 & 2010.

Details of cases of cheating as well as impersonation in UPSC examination is annexed. The information in respect of examinations conducted by SSC for the last three years is not maintained in consolidated form.

(c): The SSC and UPSC constantly review their examination systems and incorporate necessary changes to avoid untoward incidents mentioned above by issuing instructions to candidates, Invigilators, Supervisors and keep close check on the whole process of examination for its fair conduct by deputing Inspecting Officers and observers. The Commissions also debar the candidature of the candidates found to have indulged in malpractices from future examinations in addition to filing of complaints to State Police wherever felt necessary.